SHRI TRILOCHAN DUTTA: Does the Government think that a Class II officer will be in a position to apprehend Class I officers who may be corrupt?

SHRI LAL BAHADUR: I would like to inform the House that I have been considering the question of the reorganisation of the Anti-Corruption Department and I do propose to take early steps in that matter.

SHRI B. GUPTA: May I know whether any anti-corruption body has been set up to look into the work of the Anti-Corruption Department?

MR. CHAIRMAN: Your question Is very wrong.

RAILWAYS' INVESTMENT IN THE BOMBAY STATE ROAD TRANSPORT CORPORATION

*434. DR. R. P. DUBE: Will the Minister for RAILWAYS be pleased to state:

(a) the amount of interest received by the Railways on their investment in the Bombay State Road Transport Corporation in the* year 1953-54; and

(b) the total investment of the Railways in the Corporation up to the 31st March 1954?

THE DEPUTY MINISTER FOR RAILWAYS AND TRANSPORT (S'HRI O. V. Alagesan): (a) Rs. 12,89,574.

(b) Rs. 335-75 lakhs.

DR. R. P. DUBE: What is the rate of interest?

SHRI O. V. ALAGESAN: It is 4i per cent. now.

PUBLICATION OF REPLIES TO QUESTION-NAIRE

•435. DR. R. P. DUBE: Will the Minister for RAILWAYS be pleased to state:

(a) whether the replies submitted by the Railway Board to the questionnaire issued by the Taxation Enquiry Commission will be published; and (I)) whether any special officer has been appointed by the Ministry of Railways to implement the recommendations of the above Commission concerning the railway fares and freight rates?

THE DEPUTY MINISTER FOR RAILWAYS AND TRANSPORT (SHRI O. V. ALAGESAN): (a) It is understood that this will be done in due course.

(b) No, Sir.

SCHEDULED TRIBES EMPLOYEES

*436. SHRI T. BODRA: Will the Minister for LABOUR be pleased to state:

(a) the number of employees of the Coal Mines Labour Welfare Office and Coal Mines Labour Provident Fund Office, Dhanbad who belong to the Scheduled Tribes; and

(b) what is their scale of pay?

THE DEPUTY MINISTER FOR LABOUR (SHRI ABID ALI) : (a) and (b). A statement is laid on the Table of the House.

STATEMENT

Number of Scheduled Tribe employees and their scale of pay

No. o	employ	vees Scule of pay
		es, Welfare Fund—
1	1.5	Rs. 150—10—250— EB —10—300.
9	5. * *	Rs. 100—5—125—6— 185 plus Rs. 15 p.m. Dhobi & uniform allowance.
3	-	Rs. 80—5—120—EB— 8—200—10/2—220.
1	• •	Rs. 55-3-85-EB-4 125-5-130 plus Rs. 20 p.m. Special pay.
13	्यः	Rs. 55-3-85-EB-4 125-5130.
2	• •	Rs. 60—5/2—75—3— 105.
6		Rs. 30-12-35.
35		

No. of employees Scale of pay

The Coal Mines Provident Fund Commissioner, Dhanbad—

8 .. Rs. 55-3-85-EB-4 -125-5-130.

SHRI T. BODRA: Is the hon. Minister aware W/hether the officers in charge of these offices are not serious in adhering to the instructions of the Government and are not considering the applications of the tribal candidates?

SHRI ABID ALL No such complaints have been received so far.

SHRI T. BODRA: Will the Government look into the matter?

SHRI ABID ALI: If the hon. Member makes any specific complaints, we will go into them seriously.

EMPLOYMENT EXCHANGE AT RANCHI

*437. SHRI T. BODRA: Will the Minister for LABOUR be pleased to state:

(a) the total number of persons belonging to the Scheduled Tribes who registered themselves at the Employment Exchange at Ranchi during the period from 1st January to 30th November in the current year;

(b) the total number of such persons who got employed through that Exchange during the same period; and

(c) the total number of such persons whose names were forwarded to the Employment Exchange at Delhi for employment at Delhi during the tame period?

THE DEPUTY MINISTER FOR LABOUR (SHRI ABID ALI): (a) 1,215.

(b) 155.

(c) There is no rule requiring the outlying Exchanges to forward registration cards to the Delhi Exchange.

SHRI T. BODRA: Is the hon. Minister aware that the Head Clerk of this

Office is more powerful than the Employment Exchange Officer himself?

SHRI ABID ALI: Certainly I am not aware of it.

SHRI T. BODRA: Is the Government aware that there have been complaints also that there is corruption in this Office and that the Head Clerk is causing much inconvenience to the candidates?

SHRI ABID ALI: If the hon. Member has any specific complaint with regard to any particular employee, he may kindly write to us, and I can assure him that necessary action will be taken.

*438. [Postponed to 23rd December 1954.]

OCCUPATIONAL THERAPY CENTRES

t*439. SHRIMATI SAVITRY NIGAM: Will the Minister for HEALTH be pleased to state the number of patients who can be treated at the occupational ther^y centres so far set up?

स्वास्थ्य मंत्री (राजकुमारी अमृत कारेंर,) : इस बारं में स्चना एकत्र की जा रही हैं आरें जब वह मिल जायगी तो सभा की मंज पर रख दी जायगी ।

{[THE MINISTER FOR HEALTH (RAJKUMARI AMRIT KAUR): Information is being collected and will when available, be laid on the Table of the Sabha.]

†Original notice in Hindi as below:

व्यवसाय-उपचार केन्द्र

*४३१. श्रीमती सावित्री निगम : क्या स्वास्थ्य मंत्री यह बताने की कृषा करेंगी कि अब तक खाले गर्य व्यवसाय उपचार केन्द्रों में कितने रीगियों के उपचार की व्यवस्था हे ?

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